

Annexure - 2								
Shriya Overseas Private Limited; CIRP commenced on 09.05.2025;								
List of creditors as on 25.07.2025								
List of Operational Creditors (Government Dues)								
S.No	Name	Date of receipt of claim	Amount Claimed	Amount of claim admitted	Amount covered by security interest	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Goods and Service Tax Department (Jaipur)	22.05.2025	24,522,698.00	1.00	0	0	24,522,697.00	Please refer notes
2	Employees Provident Fund Organisation	27.06.2025	53,557.00	1.00	0	0	53,556.00	Please refer notes
	Total		24,576,255.00	2.00		-	24,576,253.00	

1. All claims have been provisionally admitted on the basis of submitted proof of claim.

2. As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision

3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

4. Information / evidence / clarification are pending from Operational Creditor/Management for the claims under further verification.

Sourabh Malpani

Resolution Professional

Shriya Overseas Private Limited

Regn. No. - IBBI/IPA-001/IP-P01265/2018-2019/12047

AFA No: AAI/12047/02/311225/107749 valid upto 31.12.2025

For SOURABH MALPANI

Sourabh

INSOLVENCY PROFESSIONAL

IP Reg. No. IBBI/IPA-001/IP-P01265/2018-19/12047

For SOURABH MALPANI
 INSOLVENCY PROFESSIONAL
 IP Reg. No. IBBI/IPA-001/IP-P01265/2018-19/12047